

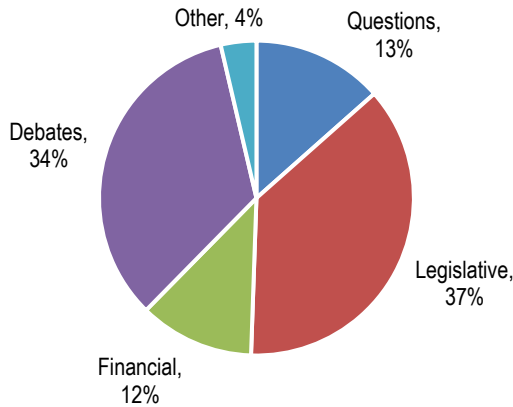
Plan vs. Performance

Winter Session: November 25 to December 20, 2024

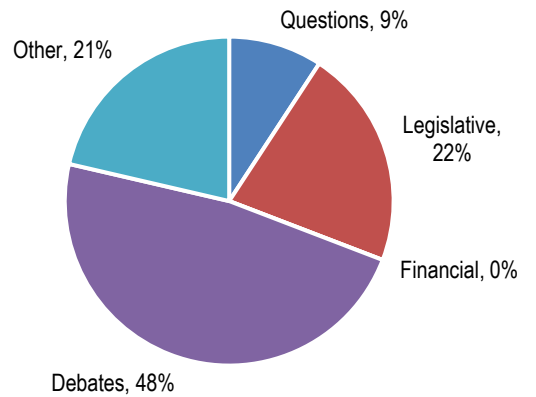
This note lists the legislative business planned by Parliament and compares it with the actual performance during the Winter Session 2024.

	Plan	Actual
No. of Sittings (Lok Sabha)	19	20
No. of Sittings (Rajya Sabha)	19	19
No. of Bills for passing	16	2
- Finance and Appropriation Bills	0	1
- Other Bills	16	1
No. of Bills for introduction	5	5
- Finance and Appropriation Bills	0	1
- Other Bills	5	4

Time spent on various matters in Lok Sabha



Time spent on various matters in Rajya Sabha



The Winter Session of Parliament was scheduled to be held from November 25, 2024 to December 20, 2024. During this period, Lok Sabha worked for 52% of its scheduled time and Rajya Sabha for 39%. Four Bills were introduced, and one Bill was passed by Parliament (excluding the Appropriation and Finance Bills).

Bills listed for introduction, consideration, and passing

Short Title	Lok Sabha	Rajya Sabha
Transport		
The Merchant Shipping Bill, 2024	Introduced on 10 Dec 2024	
The Coastal Shipping Bill, 2024	Introduced on 2 Dec 2024	
The Indian Ports Bill, 2024		
Law		
The Punjab Courts (Amendment) Bill, 2024		
Education		
The Rashtriya Sahkari Vishwavidyalaya Bill, 2024		

Note: Blank cell indicates that the Bill was not introduced in or passed by that House.
Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bills listed for consideration and passing

Short Title	Lok Sabha	Rajya Sabha
Transport		
The Railways (Amendment) Bill, 2024	Introduced on 9 Aug 2024 Passed on 11 Dec 2024	
The Carriage of Goods by Sea Bill, 2024	Introduced on 9 Aug 2024	
The Bills of Lading Bill, 2024	Introduced on 9 Aug 2024	
The Bharatiya Vayuyan Vidheyak, 2024	Introduced on 31 Jul 2024 Passed on 9 Aug 2024	Passed on 5 Dec 2024
Minority Affairs / Home Affairs / Social Justice		
The Waqf (Amendment) Bill, 2024	Introduced on 8 Aug 2024 Referred to Joint Parliamentary Committee on 9 Aug 2024	
The Mussalman Wakf (Repeal) Bill, 2024	Introduced on 8 Aug 2024	
The Readjustment of Representation of Scheduled Tribes in Assembly Constituencies of the State of Goa Bill, 2024	Introduced on 5 Aug 2024	
The Disaster Management (Amendment) Bill, 2024	Introduced on 1 Aug 2024 Passed on 12 Dec 2024	
Banking / Commerce and Industry		
The Banking Laws (Amendment) Bill, 2024	Introduced on 9 Aug 2024 Passed on 3 Dec 2024	
The Boilers Bill, 2024		Introduced on 8 Aug 2024 Passed on 4 Dec 2024
The Oilfields (Regulation and Development) Amendment Bill, 2024		Introduced on 5 Aug 2024 Passed on 3 Dec 2024

Note: Blank cell indicates that the Bill was not introduced in or passed by that House.

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bills not listed for introduction but introduced and pending

Short Title	Lok Sabha	Rajya Sabha
Home Affairs		
The Constitution (One Hundred and Twenty-Ninth Amendment) Bill, 2024	Introduced on 17 Dec 2024 Referred to Joint Parliamentary Committee on 20 Dec 2024	
The Union Territories Laws (Amendment) Bill, 2024	Introduced on 17 Dec 2024 Referred to Joint Parliamentary Committee on 20 Dec 2024	

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Appropriation Bills not listed for introduction but introduced and passed

Short Title	Lok Sabha	Rajya Sabha
Finance		
The Appropriation (No. 3) Bill, 2024	Introduced on 17 Dec 2024 Passed on 17 Dec 2024	Deemed to be passed

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS

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